

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3876  
ANSWERED ON:17.08.2010  
DISTRIBUTION OF FOODGRAINS IN JHARKHAND  
Ray Shri Rudramadhab

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the distribution mechanism for foodgrains under the Public Distribution System in Jharkhand continues to be in the hands of Bihar State Food and Civil Supplies Corporation;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether fresh survey for identification of BPL families in Jharkhand has not been conducted even 10 years after the creation of the State;
- (d) if so, the facts and details of the report submitted by Dhyani Krishnan in this regard; and
- (e) the efforts made to streamline the Public Distribution System in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

a) & (b): As reported by Government of Jharkhand, it has reported that they registered the Jharkhand State Food & Civil Supplies Corporation (JSFC).

(c) & (d): Government of Jharkhand has reported that a fresh survey for identification of Below Poverty Line (BPL) families was conducted by the Rural Development Department for the 2002-07 period. Government of Jharkhand has also reported that it is not aware of any such report.

(e) The Government has taken various measures to streamline the Targeted Public Distribution (TPDS). A Revised Citizens' Charter has been issued and is being implemented since July, 2007. Monthly certification of delivery of allocated foodgrains to FPS and their distribution to ration card holders has been introduced from April, 2008. Training programmes for TPDS functionaries and awareness campaign for TPDS beneficiaries are being taken up. Computerization of TPDS operations has been initiated. Use of new technologies such as Global Positioning System to monitor movement of foodgrains under TPDS has been undertaken on a pilot basis. Policy guidelines have also been issued on distribution of wheat flour under the TPDS, so that the poor families are benefited. For increasing awareness on TPDS, publicity-cum-awareness campaign is also being taken up.

A conference to share the Best Practices and Reforms in TPDS was also held recently on 12th and 13th July, 2010 wherein various issues were discussed. These issues relate among others to proper identification of beneficiaries, timely distribution of foodgrains, enhancing viability of fair price shops, enhancing storage capacities, use of technology based initiatives in TPDS and increasing public awareness.